

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

No: 9289/2021/Reg. **ORDER**

Dated 05/10/2021.

Sub:- Nomination of Judicial officers for special Orientation Programme to be held on 13th October, 2021 at J&K Judicial Academy, Srinagar.

The Judicial Officers as per Annexure "A" are hereby nominated to participate in the aforesaid training programmes as per the day, dated and time detailed below:-

S. No	Topic	Name of the Resource Person	Date and Time	Venue	Target Group
1.	One day special Orientation Programme on: a) Power and Jurisdiction of Special Judge under NDPS Act, search, seizure and link evidence. b) Provisions relating to Bail with special reference to Sec 37 of NDPS Act and Default Bail in terms of Section 167 (2) CrPC.	Hon'ble Mr. Justice Mohammad Yaqoob Mir, Former Chief Justice, High Court of Meghalaya.	13 th October, 2021 10:30 AM	J&K Judicial Academy, Srinagar	Judicial Officers as per Annexure-A

By Order.


(Jawad Ahmed)

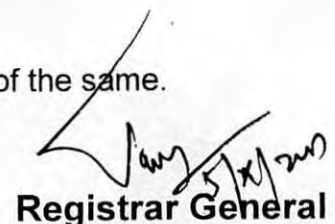
Registrar General

No: 44251-73/2021/Reg.

Dated: 05/10/2021

Copy to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
3. Secretary to Hon'ble. Mr Justice Tashi Rabstan
4. Secretary to Hon'ble Mrs. Justice Sindhu Sharma.
5. Secretary to Hon'ble Mr. Justice Sanjay Dhar.
6. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani
..... for information of their Lordship's
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
8. Pr. District and Sessions Judge, Baramulla, Budgam, Srinagar, Kulgam, Ganderbal, Kupwara, Anantnag, Shopian, Leh, Kargil, Pulwama.
9. Judicial Officers as per Annexure "A".
10. CPC e-Court, High Court of J&K and Ladakh.
11. Chief Librarian, High Court of J&K, Jammu/Srinagar.
..... for information and maintaining the record of the same.


Registrar General

Annexure –A

S.No.	Name of Judicial Officer	Place of Posting
1.	Mr. Shujat Ali Khan	Member J&K Special Tribunal Srinagar
2.	Mr. Mohd. Yousuf Wani	Principal District & Sessions Judge Baramulla
3.	Mr. Mohd. Ashraf Malik	Principal District & Sessions Judge Budgam
4.	Ms. Jeema Bashir	P.O. Fast Track Court for POCSO Cases Srinagar
5.	Mr. Tahir Khursheed Raina	Principal District & Sessions Judge Kulgam
6.	Ms. Shazia Tabssum	Principal District & Sessions Judge Ganderbal
7.	Mr. Tasleem Arif	Principal District & Sessions Judge Kupwara
8.	Mr. Naseer Ahmed Dar	Principal District & Sessions Judge Anantnag
9.	Mr. Jatinder Singh Jamwal	Special Judge Anti Corruption (CBI Cases) Srinagar
10.	Mr. Chain Lal Bovaria	Special Judge Anti Corruption Srinagar
11.	Ms. Masarat Shaheen	Distt. Judge Family Court Srinagar
12.	Mr. Riaz-ul-Haq Mirza	Principal District & Sessions Judge Shopian
13.	Ms. Masarat Roohi	Add. District & Sessions Judge Srinagar
14.	Mr. Aijaz Ahmed Khan	Add. District & Sessions Judge Sopore
15.	Mr. Deepak Sethi	Principal District & Session Judge Leh
16.	Mr. Sunil Sangra	Fast Track Court, Budgam
17.	Mr. Mohd. Ashraf Khan	Ist Addl. District & Session Judge Baramulla
18.	Mr. M.Rafiq Chak	Principal District & Session Judge Kargil
19.	Mr. Abdul Nasir	Addl. District & Session Judge (Bank Cases) Srinagar
20.	Mr. Ajay Kumar Gupta	1 st Addl. District & Session Judge Srinagar
21.	Mr. Sudhir Kumar	3 rd Addl. District & Session Judge Srinagar
22.	Mr. Meraj-ud-din Sofi	Addl. District & Session Judge Pulwama
23.	Mr. Naushad Ahmed Khan	4 th Addl. District & Session Judge, Srinagar
24.	Mr. Mohd Ashraf Bhat	2 nd Addl. District & Session Judge, Srinagar
25.	Mr. Pradeep Kumar Sandhu	P. O. MACT Srinagar

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